

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

Original Application No. 430 of 1990.

DATE OF DECISION : July 7, 1993.

B. N. Biswal and others ...

Applicants.

Versus

Union of India and others ...

Respondents.

(FOR INSTRUCTIONS)

1. Whether it be referred to reporters or not? *NO*
2. Whether it be circulated to all the Benches
of the Central Administrative Tribunals or not? *NO*

MEMBER (ADMINISTRATIVE)

07 JUL 93

1.5g/1

Keyed 7.7.93

VICE-CHAIRMAN

5

CENTRAL ADMINISTRATIVE TRIBUNAL:
CUTTACK BENCH: CUTTACK.

Original Application No. 430 of 1990.

Date of decision : July 7, 1993.

B. N. Biswal and others ...	Applicants.
Versus	
Union of India and others ...	Respondents.
For the applicants ...	M/s. L. Mohapatra, M. R. Mohanty, Advocates.
For the respondents ...	Mr. Ashok Misra, Sr. Standing Counsel (Central)

C O R A M:

THE HONOURABLE MR. K. P. ACHARYA, VICE-CHAIRMAN
A N D
THE HONOURABLE MR. H. RAJENDRA PRASAD, MEMBER (ADMN).

JUDGMENT

K. P. ACHARYA, V.C., In this application under section 19 of the Administrative Tribunals Act, 1985, the applicants (20 in number) pray for a direction to the respondents to allow them to work on casual basis till regularisation and further direction be given to the respondents to pay Rs. 25/- per day to each of the applicants under the Minimum Wages Act.

2. Shortly stated, the case of the applicants is that they have been working on casual basis in Door Darshan Kendra. Hence, this application has been filed with the aforesaid prayer.

(11)

3. We have heard Mr. L. Mohapatra, learned counsel for the applicants, and Mr. Ashok Misra, learned Senior Standing Counsel (Central) for the respondents. Mr. Mohapatra told us that in the meanwhile the grievance of many of the applicants have been redressed and the remaining ^{74 people} others have since left the service and are no longer interested to pursue this case.

4. This application is accordingly disposed of having been infructuous. Parties to bear their own costs.

.....
I. S. J. H.
.....
MEMBER (ADMINISTRATIVE)
07 JUL 93

.....
F. G. S. D. M.
7-7-93
.....
VICE-CHAIRMAN

Central Administrative Tribunal,
Cuttack Bench, Cuttack,
July 7, 1993/Sarangi.

